

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3240
ANSWERED ON:19.08.2004
RAIL PASSES TO INDIVIDUALS ORGANISATIONS
Oram Shri Jual

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways is issuing passes and concessions to various categories of individuals and organisations;
- (b) if so, the details of passes and concessions issued to various individuals and organisations by the Railways during each of the last three years, till date;
- (c) the criteria adopted for issuing such concessions/passes to individuals and organisations;
- (d) whether there is any proposal to issue passes to Scheduled Tribes families living below poverty line once in a year to visit various religious places in the country; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

- (a): Yes, Sir.
- (b): A statement is attached.
- (c): Complimentary card passes/concessions are given to categories of persons/organizations as per schemes announced from time to time. Complimentary card passes are also issued to individuals/organizations under discretionary power of Minister of Railways.
- (d): No, Sir.
- (e): Does not arise.

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3240 BY SHRI JUAL ORAM TO BE ANSWERED ON 19.08.2004 REGARDING RAIL PASSES TO INDIVIDUALS /ORGANISATIONS.

(b) : As per the schemes in vogue during the last three years till date Complimentary card/cheque passes/concessions have been given to the following categories of persons/organisations:

- I. Card Passes:
 - 1) Freedom Fighters.
 - 2) Arjuna Awardees/Olympic Medalists/
Asian & Commonwealth Gold Medalists/
Dronacharya Awardees.
 - 3) Winners of Chakra series Gallantry
Awards (Defence).
 - 4) Winners of President's Police Medal
For Gallantry & Police Medal for
Gallantry (Police).
 - 5) Bharat Ratna Awardees
 - 6) Ex. Minister of Railways/Minister of State for
Railways/Deputy Minister of Railways.
 - 7) Non-official Members of Hindi Salahakar Samiti.
 - 8) Eminent persons/Organisations
engaged in social/cultural/educational/sports/
welfare activities & others on medical
grounds, etc. under the discretionary powers
of Minister for Railways.

II. Cheque Passes:

Complimentary single journey (to and fro) passes known as Cheque Passes are issued to:

- 1) Licensed Porters.

- 2) Individuals and organisations engaged in social, cultural, educational, sports and welfare activities under the discretionary powers of Minister for Railways, Minister of State for Railways & Members of Railway Board, as per guidelines evolved by the Ministry of Railways.

III. Concessions:

1. Orthopaedically Handicapped/ Paraplegic persons alongwith an escort (for both) – travelling for any purpose.
2. Blind persons travelling alone or with an escort (for both) – travelling for any purpose.
3. Mentally retarded persons travelling with an escort (for both) - travelling for any purpose.
4. Deaf & Dumb persons (both afflictions together in the same person) - travelling for any purpose
5. Cancer patients travelling alone or with an escort (for both) - for treatment/periodic check-up.
6. T.B./Lupas Valgaris patients travelling alone or with an escort (for both) - for treatment/periodic check-up.
7. Non-infectious Leprosy patients- for treatment/periodic check-up.
8. Thalassemia patients travelling alone or with an escort (for both) - for treatment/periodic check-up.
9. Heart patients travelling alone or with an escort for heart surgery (for both)
10. Kidney patients travelling alone or with an escort (for both) - for kidney transplant Operation/ Dialysis
11. Ostomy patients- travelling for any purpose.
12. Sr. Citizens of minimum 60 years - travelling for any purpose.
13. Recipients of President's Police Medal for Distinguished Service, after attaining the age of 60 years - travelling for any purpose.
14. Shram Awardees - Industrial Workers awarded the Prime Minister's Shram Award for Productivity and Innovation. - travelling for any purpose.
15. National Awardee Teachers - Teachers honoured with National Award by the President of India for exemplary service in the field of education. - travelling for any purpose.
16. Either of parents accompanying the Child Recipients of National Bravery Award. - travelling for any purpose.
17. War Widows. - travelling for any purpose.
18. Widows of Indian Peace Keeping Force Personnel killed in action in Sri Lanka. - travelling for any purpose.
19. Widows of Policemen & Paramilitary personnel killed in action against Terrorists and Extremists. - travelling for any purpose.
20. Widows of Martyrs of Operation Vijay in Kargil in 1999. – travelling for any purpose.
21. Widows of defence personnel killed in action against terrorists & extremists
22. Bonafide students
- 23 Youths attending National Integration Camps of :-
 - (a) National Youth Project
 - (b) Manav Uththan Sewa Samiti
24. Students and non-students participating in Work Camps.
25. Unemployed youths attending interviews for jobs in PSUs.

26. Cadets and Marine Engineers apprentices undergoing Navigational/Engineering training for Mercantile Marine - for travel between home and training ship.
27. Bharat Scouts & Guides - for scouting duty.
28. Teachers of Primary, Secondary and Higher Secondary Schools - for educational tours.
29. Kisans and Industrial Labourers - for visit to agricultural/industrial exhibitions.
30. Kisans travelling by Govt. sponsored Special trains.
31. Delegates attending Annual Conferences of certain All India bodies of social/cultural/ educational importance.
32. Nurses & Midwives- for leave and duty.
33. Members of St. John Ambulance Brigade and Relief Welfare Ambulance Corps, Calcutta - for ambulance camps/competitions.
34. Bharat Sewa Dal, Bangalore - for attending camps/meetings/ rallies/trekking programmes.
35. Volunteers of Service Civil International - for social service.
36. Artistes - for performance.
37. Sportsmen participating All India, State and National tournaments
38. Persons taking part in Mountaineering Expeditions organised by IMF
39. Press Correspondents accredited to the Headquarters of Government of India/State Governments/Union Territories/Districts for press work.
40. Persons with income less than Rs. 400 p.m. working in unorganised sectors – for journeys upto maximum 100 Kms